(c) The Central Government on 03.01.2014 has notified a Scheme for Extending Financial assistance to Sugar Undertakings (SEFASU-2014) envisaging interest free loans worth Rs. 6600 crores by bank as additional working capital to sugar mills of the country. The loan funds available under the scheme as well as under export incentive for raw sugar are to be utilized by the sugar mills for making payment to the farmers.

The Central Government has advised the State Governments to ensure timely payment to the cane growers and to take action against the defaulting sugar mills for non-payment of cane price arrears under Sugarcane (Control) Order, 1966.

Proposals for reorganization of zones and divisions

- *79. SHRI SHADI LAL BATRA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Railways have any proposal for reorganisation of Zones and Divisions, if so, the details thereof and reaction thereon;
- (b) the details of proposals from various States, including Haryana and Uttar Pradesh, in this regard; and
 - (c) the steps taken/being taken by Railways in this regard?

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA): (a) to (c) Receipt of proposals from various State Governments, elected representatives etc., for reorganisation of zones and divisions, through creation of new ones, is a continuous process. After considering the proposals received so far, there is no plan for reorganization of zones and divisions. However, a Committee of Senior Officers from Railways has been constituted to examine the issue of a new Railway Zone in the successor State of Andhra Pradesh, in terms of Item No.8 of Schedule 13 (Infrastructure) of Andhra Pradesh Reorganisation Act, 2014.

Use of banned pesticides in the country

- *80. SHRI K.C. TYAGI: Will the Minister of AGRICULTURE be pleased to state:
- (a) the details of pesticides banned in other countries but still being used in our country;
 - (b) the reasons for their continued use in the country; and